## 91 Written Answers

JULY 15, 1996

Institutes of repute for training of teachers in Yoga including TA/DA to teacher trainees, upgradation of library facilities and construction/ expansion of hostels for teacher trainees. In addition Yoga Institutions of All India Character are also eligible for financial assistance for maintenance as well as development expenditure for promotion of basic research and/ or for teacher training programmes in various aspects of Yoga other than the therapeutical aspects. Details regarding financial assistance provided under this scheme to various NGOs including those in Maharashtra during the last three years. Institution-wise, is given in the *Statement* enclosed. (b) A proposal from any NGO is entertained only if it is duly recommended by the State Government and the necessary commitment, to depute teachers for the training programmes proposed to be conducted by the NGO, is given by the State Government. A second grant to the same Institution is sanctioned only after receipt of proper Utilisation Certificate in respect of the previous grant.

(c) To look into the functioning of the Institute a joint assessment team of the Central and the State Government of Maharashtra, visited the Institute on 26-27 April, 1996. The administrative discrepancies and procedural lapses noticed have been brought to the notice of the Institute for retification in a time-bound manner

## STATEMENT

Rs in lakhs PLAN

| S No | Name of the Institution                                      | 1993-94 | 1994-95 | 1995-96      |
|------|--|---------|---------|--------------|
| 1.   | The Yoga Institute, Santacruz, Bombay Maharashtra            | 7.66    |         |              |
| 2    | Shree Hanuman Vyayam Prasarak Mandal, Amravati,              |         |         |              |
|      | Maharashtra  |         | 370     |              |
| 3    | Arogaya Sewa Mandal Mukhed Nanded, Maharashtra               | -       | 0 98    | -            |
| 4    | Yoga Vidyadham, Dhule, Maharashtra                           | -       | 370     | <b>2</b> 50  |
| 5    | Kaivalyadhama SMYM Samiti, Lonavla, Pune, Maharashtra        | 29 08   | 32.67   | <b>20</b> 00 |
|      |  | (NP)    | (NP)    | (NP)         |
|      |  | 5 00    | 5.00    |              |
| 6    | Yoga Shiksha Sansthan, Orai, Uttar Pradesh                   | 370     | -       |              |
| 7    | Ramakrishna Instutite of Moral and Spiritual Education, Myso | re 141  | 1 50    | 079          |
| 8    | Bapu Nature Cure Hospital and Yogashram. Delhi               | 5 🖲 0   | 2 50    | -            |
| 9    | Yoga Training Institute, Lakhisarai, Mungher, Bihar          | -       | 1 08    |              |
| 10   | Swami Sahajanand Samajik Vikas Avam Sodh Sansthan, Pati      | na -    | 1.08    | -            |
| 11   | India Rehabilitation Association Rajender Nagar, Patna       |         | 1 08    | -            |
| 12   | Ramesh Prasad Yadav Yoga Sansthan, Hazaribagh, Patna         | -       | 1 08    |              |
| 13   | Baudh Samaj, Nechua Jalalpur, Gopalganj, Bihar               | -       | 0 90    | -            |
| 14   | Mod Galyayan Yoga Institute, Patna                           |         | 0.95    |              |
| 15   | Indian Institute of Yoga, Patna, Bihar                       |         | -       | 276          |
| 16   | Hanumat Inter College Dhammour, Sultanpur, Uttar Pradesh     |         |         | 3 00         |

\*\* (NP) - Non-Plan

## Indians in Pak Jails

485 SHRI MADHAV RAO SCINDIA Will the Minister of EXTERNAL AFFAIRS be pleased to state

(a) the number of Indians imprisoned in Pakistanijails

(b) the number out of them who have been convicted of some offences and the number of them who are languishing there without any trial for more than a year and

(c) the steps taken to secure due trial and justice to them?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI LK GUJRAL). (a) According to available information at present there are 1249 Indian civilian prisoners, fishermen and crew members of cargo vessels in the custody of Pakistan

(b) Pakistan does not provide information regarding these matters

(c) The question of the early releasy and repatration of all Indian prisoners under detention in Pakistan has been repeatedly taken up with the Government of Pakistan These efforts continue